NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.A. No. CP 252/16	TP 236/17	Hearing	391 / 394	Marlabs Software Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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2. Sport p. Fotter

Sportland Adente for paking of Sportland Down Sportland Down

Counsel for petitioner is present. Smt. M,R. Sinchana, Standing Counsel appearing for ROC and RD is present. She requested some more time to file report/affidavit of ROC, Bangalore.

List it on 05.07.2017.

MEMBER (J)

MEMBER (T)